

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3092**

TO BE ANSWERED ON TUESDAY, THE 28TH MARCH, 2023

Report of SIT on black money

3092 Shri Shaktisinh Gohil:

Will the Minister of **Finance** be pleased to state:

- a) whether, after the Supreme Court order, the SIT headed by Justice M.B. Shah has been set up for tackling black money;
- b) in how many years, the SIT has presented it's report; and
- c) the reasons behind the delay of the report?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) Yes Sir, the SIT on Black Money headed by Justice M.B. Shah has been constituted vide Gazette Notification dated 29/5/2014.

(b) & (c) The SIT on Black Money constituted under the chairmanship of Justice M.B. Shah has been holding the meetings with all the members of the SIT regularly and submits report periodically to the Hon'ble Supreme Court of India. There is no delay in submission of the reports.
